Name of Corporate Debtor : M/s. Genesis Infratech Private limited Date of Commencement of CIRP: 30.01.2025

List of Creditor as on: 18.02.2025

list of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Amount in Rupees

														Amount in Rupees
SI.	Name of creditor	Details of	Claim Received	Details of Claim admitted						Amount	Amount	Amount	Amount	Remarks if any
No.			1			1				of	of any	of claims	of Claims	
					Nature of		Amount coved		% of	Contingen	mutual	not	under	
		receipt	claimed	claims	Claim		by guarantee		voting	t claims	dues, that	Admitted	verificatio	
				admitted		security		party?	share of		may be		n	
						interest			COC		set-off			
1	Tourism finance	17.02.2025	156104905.00	156104905.00	Secured	156104905.00	156104905.00	No	93.15	-	-	-	-	Details of Security Interest: All that pieces and
	corporation of India				financial									parcels of Commercial Area (Built Up Area: 82,483
	limited				creditor									Sq. Ft.) and basement area (65,054 sq.ft.) together
														with undivided proportionate share of leasehold
														land (on built-up area basis) total aggregate
														admeasuring 1,30,518.8 Sq. ft. or 12,130 sq.mt.
														(about 3 acre) in "Genesis Mall" situated at Khasra
														No. 485, 486 & 490, Village Khanpur, Tehsil Tijara,
														District Alwar, Bhiwadi, in the State of Rajasthan
														together with plant and machinery, all existing
														and future buildings, erections, structures,
														godown and construction of every kind and
														description and together with all the sewers,
														drawings, easements and premises or any of them
														or any part thereof whether presently in existence
														or belonging to or in anywise appurtenant thereto
														or usually held, occupied or enjoyed therewith or
														be appurtenant thereto AND ALL the estate, right,
														title, interest, property, claims and demands
														whatsoever of the Mortgagor in, to and upon the
														same, which description shall include all property
														of the above description whether presently in
														existence or constructed or acquired hereafter.
														Detials of Guarantors: Mr. Lalit Sanduja, Mr.
														Pankaj Mehta, Mr. Sanjay Sahni and M/s. Nextgen
														Commotrade Pvt. Ltd.
						1					 			
	Total		156104905	156104905		156104905	156104905		93.15	0		0	0	
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